

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA) No.391/KB/2017

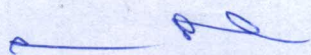
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Eternity Infrabuild Pvt.Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① TIAINLA
Dy Director

O/O RD (ER)
MCA


1.12.17

① Mr. R. Banerji, Sr. Adv.

② Mr. D. N. Sharma, Adv.

③ Mr. A Agarwal, Adv.

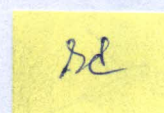
④ Ms. Rucha Saha, Adv.

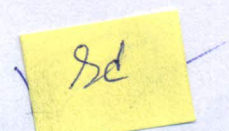
} Advocates for Petitioners

ORDER

Ld. Counsel for the petitioners and Ms. Tia Inla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)